GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ RAJYA SABHA UNSTARRED QUESTION NO. 420 ANSWERED ON 03.12.2025

SVAMITVA IMPLEMENTATION IN GUJARAT

420. SHRI NARHARI AMIN:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the number of villages surveyed, property cards issued and rural households benefitted in Gujarat under SVAMITVA Scheme, district-wise;
- (b) whether drone mapping has been completed for all notified villages in Gujarat and the status of integration with State land records/digital platforms; and
- (c) the number of property-linked loans or credit facilities availed by Gujarat households due to SVAMITVA records and examples of such utilisation?

ANSWER

MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

- (a) In Gujarat, drone survey has been completed in 14,670 villages, about 15.7 lakh property cards have been issued in 9,680 villages. It may be noted that the Ministry does not maintain household-wise data of beneficiaries. District wise status is annexed as **Annexure I.**
- (b) In Gujarat drone survey has been completed in 14,670 villages out of 15,025 notified inhabited villages. In Gujarat SVAMITVA maps prepared are integrated with various State land records and digital platforms. For ground-truthing and verification, SVAMITVA data in Gujarat is integrated with the *Gram Suvidha Portal* of the State for fetching owner details. The inquiry process is completed on the portal developed by the State and final property cards are generated. The final property cards generated under the Scheme are integrated with the *City Survey Information System* of the State for their maintenance and regular updation.
- (c) In Gujarat as per information shared by State, 43 loans worth Rs 3.73 crore have been availed against SVAMITVA property cards. The Ministry of Panchayati Raj does not maintain individual beneficiary wise data. The purpose of utilization can be minor repairs, business improvement etc.

Annexure referred to in reply to part (a) of the RAJYA Sabha UnStarred Question No. 420 answered on 03.12.2025 regarding 'SVAMITVA implementation in Gujarat'.

Annexure 1

District	Targeted Villages	Drone Survey completed	Property cards prepared (villages)	Property Card Generated
AHMEDABAD	465	448	233	110469
AMRELI	596	595	129	9536
ARVALLI	480	480	393	46193
ANAND	309	309	256	97874
КАСНСНН	863	719	356	50841
KHEDA	498	498	336	102095
GANDHINAGAR	248	245	109	39030
GIR SOMNATH	334	331	265	28491
CHHOTAUDEPUR	275	275	200	22166
JAMNAGAR	407	403	357	27279
JUNAGADH	494	472	276	30944
DANG	297	297	177	12876
TAPI	413	408	229	11613
DAHOD	113	108	82	4674
DEVBHUMI DWARKA	248	246	189	14603
NARMADA	486	471	286	32456
NAVSARI	237	226	170	14943
PANCHMAHAL	329	329	255	18631
PATAN	507	506	335	70955
PORBANDAR	142	142	72	10108
BANASKANTHA	1192	1192	743	134363
BOTAD	183	179	128	18803
BHARUCH	639	639	419	65716
BHAVNAGAR	664	640	560	66703
MAHISAGAR	472	472	336	19198
MAHESANA	586	586	435	144887
MORBI	329	328	154	27397
RAJKOT	573	573	512	81941
VADODARA	577	574	491	78519
VALSAD	328	251	107	14140
SABARKANTHA	535	535	372	70838
SURAT	647	634	340	45442
SURENDRANAGAR	559	559	378	53916
Total	15025	14670	9680	1577640